23

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.		- 11		M/s. / Mr.
CP No.40/ 2017	-	For filing Vakalath &	241/ 242	Raju Rangadamaiah & Another Vs Vinyas Constructions Pvt. Ltd., & Others
		Objections		*

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ASIM MALIK 9880915157	Respondent Nor. R1, R2, R3, R8	Shir Milie
2)	Shreyan.A 9036118414 for VGB Assoch	Petitioner Hel	gloryon.

Counsel for petitioner is present. Ms. Hemavathi, Advocate has filed vakalat for R-4,5,6 and 9. Counsel for R-7 has already filed vakalat for R-7 in the Registry. Counsel for R-1,2,3 and 8 is present.

For filing objections on behalf of other respondents list it on 28.11.2017.

MEMBER (J)

MEMBER (T)